Declaration or Assets and Liabilities

Voor 2022

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	I, Pankaj Kumar Rai	son/daughter/wi	ife ofShri Hridya Nand Rai
aged	43 (Approx) Years, belon	ging to Administr	rative Cadre
service	e and presently working as	Assistant, Bihar Legi	slative Assembly, Patna
given h	herein below the details of the asset	s (immovable, mova	ble, bank balance, etc.) or myself, my
spouse	e and dependants*:		

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Sarita Kumari	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 7000/-	Rs 15000/-	Nil—	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs 21900/- in S.B.I., Bihar Vidhan Mandal. (2) Rs 3200/- in P.N.B, Kankarbagh (3) F. Deposit- 1,12,111/-	(1) Rs 5735/- in S.B.I., Bihar Vidhan Mandal. (2) Rs 31500/- in Indian Bank., Kankarbagh, Patna. (3) F. Deposit- Rs. 2,58,036/-	NiI	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs1,00,000/- Future Generali Life insurence of Rs80,000/-	LIC of Rs1,00,000/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Honda Shine bearing Reg. No BR1CP6199 of year 2015	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm (Approx) of Rs2,52,500/- (Approx)	Gold-200 gm (Approx) of Rs10,10,000/- (Approx) Silver- 300gm (Approx) of Rs18,240/- (Approx)	Gold-20 gm (Approx) of Rs1,01,000/- (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	(ii) Non-Agricultural Land - Location (s) 1000 Sq.ft Survey number(s) B/37, - Extent (Total measurement) Patrakar Nagar, - Current market value		1361 Sq.ft. Vill- Bataura, Block- Phulwari sharif, Patna.	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03-02-2022	
(a)	(i) Loans from Banks	Nil	Nil	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

		(d) dues to departments dealing with telephones	Nil	Nil	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
		(f) Other dues, if any	Nil	Nil	
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 54043/- Assessment Year 2021-22 PAN No APWPR7815R	Nil	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii)	Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv)	Property Tax	Nil	Nil	

C Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA- 1265	
Gender	:-	M (M/F)	
Date of Birth	:-	1 8 1 1 1 9 7 8	(DD/MM/YYYY)
Class/Group	:-	B (A/B/C)	
Cadre	:-	Administrative,	
		(Full Name e.g. B.A.S Bihar Admi B.S.S.:- Bihar Secretariat Service etc	
Home District	:-	ROHTAS	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: प्रकान क्रमान गरा

Name of Employee: Pankaj Kumar Rai

Place: Patna Designation: Assistant

Date: 03/02/2022 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.